

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.719  
ANSWERED ON 02.12.2021**

**UNIVERSAL HOUSEHOLD ELECTRIFICATION**

**719. SHRI SISIR KUMAR ADHIKARI:  
SHRI KRUPAL BALAJI TUMANE:  
SHRI KUMBAKUDI SUDHAKARAN:  
SHRI AJAY KUMAR MANDAL:  
SHRI GAURAV GOGOI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Pradhan Mantri Sahaj Bijli Har Ghar Yojana - Saubhagya has succeeded in universal household electrification in the country including Assam, Bihar, Maharashtra and Kerala;**
- (b) if so, the details thereof, State and year-wise;**
- (c) the funds allocated, sanctioned and utilised under Saubhagya since 2017 till date, State/UT-wise including Assam, Bihar, Maharashtra and Kerala;**
- (d) the details of households electrified under Saubhagya scheme in the country State-wise; and**
- (e) the purpose behind continuing the Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for rural electrification in the country where the State has attained 100% electrification through the Saubhagya scheme thereof?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) to (d): Yes Sir, Saubhagya has succeeded in universal electrification in the country including Assam, Bihar and Maharashtra. As reported by the States, 2.817 crore households (including Assam, Bihar and Maharashtra) have been electrified since the launch of Saubhagya, up to 31.03.2021. Though, Kerala had achieved 100% electrification before the launch of Saubhagya, it was affected by a cyclone during August, 2018 and hence the re-electrification of households was also approved by the Ministry. The State-wise details of household electrification under Saubhagya are at Annexure I. State/UT-**

**wise details of sanctioned cost and funds released including those in Assam, Bihar, Maharashtra and Kerala are at Annexure-II.**

**(e): Rural electrification not only involves electrification of un-electrified villages and households, but also, strengthening & augmentation of sub-transmission and distribution infrastructure, to improve the quality and reliability of power supply. Though, the Saubhagya scheme was completed on 31.03.2019, ensuring 24x7 access, quality and reliability of supply are important aspects to meet the expectations of people at large. Deendayal Upadhaya Gram Jyoti Yojana (DDUGJY) is an integrated scheme covering all aspects of electrification, as stated above and hence was continued to meet the goals of the power sector.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF UNSTARRED QUESTION NO. 719 ANSWERED IN THE LOK SABHA ON 02.12.2021**

Sl. No.	State	Households Electrified since launch of Saubhagya Scheme				
		2017-18	2018-19	2019-20	2020-21	Total
1	Andhra Pradesh	81,949	99,981	0		181,930
2	Arunachal Pradesh	0	47,089	0		47,089
3	Assam	110,836	1,634,313	197,807	2,193	1,945,149
4	Bihar	449,016	2,810,025	0		3,259,041
5	Chhattisgarh	155,490	593,907	29,534	10,860	789,791
6	Gujarat	15,748	25,569	0		41,317
7	Haryana	3,497	51,184	0		54,681
8	Himachal Pradesh	1,943	10,948	0		12,891
9	Jammu & Kashmir	0	387,501	0		387,501
10	Jharkhand	125,389	1,405,319	131,880	68,120	1,730,708
11	Karnataka	59,709	297,265	26,824		383,798
12	Madhya Pradesh	1,149,748	834,516	0		1,984,264
13	Maharashtra	182,896	1,335,026	0		1,517,922
14	Manipur	746	102,002	5,367		108,115
15	Meghalaya	0	199,839	0		199,839
16	Mizoram	0	27,970	0		27,970
17	Nagaland	473	132,034	0		132,507
18	Odisha	135,348	2,317,096	0		2,452,444
19	Puducherry	0	912	0		912
20	Punjab	0	3,477	0		3,477
21	Rajasthan	212,555	1,650,181	212,786		2,075,522
22	Sikkim	0	14,900	0		14,900
23	Tamil Nadu	2,170	0	0		2,170
24	Telangana	23,803	491,281	0		515,084
25	Tripura	1,882	137,208	0		139,090
26	Uttar Pradesh	1,133,002	6,847,566	788,083	411,920	9,180,571
27	Uttarakhand	4,960	243,791	0		248,751
28	West Bengal	194,153	538,137	0		732,290
	<b>Total</b>	<b>4,045,313</b>	<b>22,239,037</b>	<b>1,392,281</b>	<b>493,093</b>	<b>28,169,724</b>

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## ANNEXURE REFERRED IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO.719 ANSWERED IN THE LOK SABHA ON 02.12.2021

Sl. No.	Name of the States	Sanctioned cost	2017-18	2018-19	2019-20	2020-21	2021-22 (as on 25.11.2021)	Total	Funds utilised by the States
1	Arunachal Pradesh	323	-	139	14	-	-	153	153
2	Assam	973	42	403	121	118	-	684	684
3	Bihar	926	115	199	136	17	-	468	468
4	Chhattisgarh	648	43	219	32	42	38	374	374
5	Haryana	18	-	-	3	-	-	3	3
6	Himachal Pradesh	6	-	1	3	-	-	4	4
7	J&K	128	2	45	-	-	-	47	31
8	Jharkhand	887	70	83	4	60	-	217	217
9	Karnataka	79	-	-	40	-	0	40	40
10	Kerala	90	15	-	26	13	12	66	66
11	Ladakh	5	-	6	-	-	-	6	6
12	Madhya Pradesh	873	260	147	-	6	89	502	502
13	Maharashtra	406	15	140	43	-	19	217	217
14	Manipur	121	6	35	33	12	-	86	86
15	Meghalaya	276	-	98	88	1	-	187	187
16	Mizoram	46	-	35	-	6	0	41	41
17	Nagaland	64	5	34	-	-	9	48	48
18	Orissa	525	76	168	-	-	-	245	245
19	Punjab	2	-	-	-	0	0	1	1
20	Rajasthan	663	-	103	76	101	26	306	306
21	Sikkim	2	-	-	1	1	0	2	2
22	Telangana	35	-	-	15	-	1	17	17
23	Tripura	418	-	237	8	0	15	260	260
24	Uttar Pradesh	6,188	864	523	26	52	117	1,581	1,581
25	Uttrakhand	149	13	22	7	1	-	43	43
26	West Bengal	259	14	73	20	16	13	137	137
	<b>Total</b>	<b>14,109</b>	<b>1,541</b>	<b>2,709</b>	<b>696</b>	<b>448</b>	<b>340</b>	<b>5,733</b>	<b>5,718</b>